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## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 20.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No. 18/BB/ 2017	-	For clarify- cation	Rule-6 of I&B	Z-Tronics Infratel Pvt. Ltd., Vs. Wipro Enterprises Pvt. Ltd.

SL.	NAME (IN CAPITAL)		SIGNATURE	
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM		
i	SATI.P. TOHN SPJ CO	year Advorced An	Respodents P	

## <u>ORDER</u>

Matter is listed today for clarification. Already we have heard both side. Therefore, matter is ordered to be list it on 05/01/2018.

Member (T)

Member (J)